

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00725/2016

DATED THIS THE 8TH DAY OF NOVEMBER 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Syed Asad Peeran (Retd EO),
S/o Syed Shah Peeran,
Aged about 63 years,
Residing at No.917,
9th Main, 3rd A Cross,
1st Block, Kalyan Nagar,
HRBR Layout,
Bangalore 560 043.

....Applicant

(By Advocate HKS. Holla)

vs.

1. The Regional Provident Fund
Commissioner -1,
Employees Provident Fund Organisation
No.13,'Bhavishya Nidhi Bhawan",
Rajaram Mohan Roy Road,
Bangalore – 560 025 .

2.The Central Provident Fund Commissioner,
Head Office,14, Bhikagi Cama Place,
New Delhi – 110 066.

3.Union of India,
Ministry of Labour & Employment,
Government of India,
Shram shakthi Bhavan,
Rafi Marg, New Delhi - 110 001
represented by its Additional Secretary,

4.M/s Fortis Hospitals Limited,
No.14, Cunningham Road,
Bangalore – 560 052 .

.....Respondents

(By Shri G.Mallikarjunappa, Counsel for R1 & 2)
(By Shri S.Prakash Shetty, Sr. Panel Counsel for R1)
(By Smt.Amrita Varshini, Counsel for R-4)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Smt. Amrita Varshini, learned counsel for the Hospital, respondent-4 states that they have filed an affidavit explaining that they are ready to give the differential money to the original applicant and whatever is the rest of the money, will be only given by the Employees Provident Fund Organization to the applicant. This statement is recorded. This may be done within 2 weeks next so that there will be a quietus to the issue. OA is settled above. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

bk.

(DR. K.B. SURESH)
MEMBER(J)

Annexures referred to by the applicant in OA No. 170/00725/2016

Annexure-A1: Copy of representation of the applicant dated 16.2.2016

Annexure-A2: Copy of the reminder representation of the applicant dated 20.4.2016

Annexure-A3: Copy of the order of EPF, Bangalore dated 9.5.2016

Annexures referred to by the respondents in the Reply.

Annexure R-1: Copy of medical records given by Fortis Hospitals Limited dated 16.2.2016.

Annexures referred to by the respondent-4 in the Reply.

Annexure R-1: Copy of admission profile medical records given by Fortis Hospitals Limited dated 29.9.2015.

Annexure R-2: Copy of estimation sheet given by Fortis Hospitals Limited dated 29.9.2015.

Annexure R-3: Copy of declaration given by the applicant to Fortis Hospitals Limited

Annexure R-4: Copy of admission profile medical records given by Fortis Hospitals Limited dated 19.5.2016.

Annexure R-5: Copy of estimation sheet given by Fortis Hospitals Limited dated 19.5.2016.

Annexure R-6: Copy of declaration given by the applicant to Fortis Hospitals Limited dated 19.5.2016.

Annexure R-7: Copy of OM.No.S11045/40/2012/CGHS/HEC/CGHS(P) dated 1.1.2013 of M/o H&FW.

Annexure R-8: Copy of OM.No.S11045/36/2012/CGHS/HEC guidelines.

